

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong, theMarch, 2016

No.HCM.II/153/2014-Estt/

Hon'ble the Chief Justice is hereby pleased to appoint Shri. M.C.Tiken, Registrar (Admin), High Court of Meghalaya as Nodal Officer to deal with grievance redresses related matters in this Registry.

By order;

REGISTRAR GENERAL

Memo. No.HCM.II/153/2014-Estt/ 877A

Shillong, the 22nd March, 2016

Copy to :

1. All Registrar, High Court of Meghalaya, Shillong.
2. All Joint Registrar, High Court of Meghalaya, Shillong.
3. All Deputy Registrar, High Court of Meghalaya, Shillong
4. All Assistant Registrar, High Court of Meghalaya, Shillong.
- ✓ 5. The System Analyst/LRO/PRO/FO, High Court of Meghalaya, Shillong.
6. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
7. The Court Officer, High Court of Meghalaya, Shillong.
8. Office file.


REGISTRAR GENERAL